

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 1169 OF 2024

HUMA HUSSAIN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

CRIMINAL APPEAL NO. 1170 OF 2024

O R D E R

1. None appears for the appellant(s)
2. Hence, these appeals are dismissed for want of prosecution.

.....CJI
(B.R. GAVAI)

.....J
(AUGUSTINE GEORGE MASIH)

New Delhi
May 15, 2025

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1169/2024

HUMA HUSSAIN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 141167/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 141169/2019 - EXEMPTION FROM FILING O.T.)

WITH

CrI.A. No. 1170/2024 (II)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 187948/2019, FOR EXEMPTION FROM FILING O.T. ON IA 187949/2019, IA No. 187948/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 187949/2019 - EXEMPTION FROM FILING O.T.)

Date : 15-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Abhishek Chaudhary, AOR

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Kashif Irshad Khan, Adv.

For Respondent(s) :

Mr. Rohit K. Singh, AOR
Ms. Nisha Pandey, Adv.
Mr. Vijay Kumar, Adv.
Mr. Pritam Bishwas, Adv.

Mr. Prashant Shukla, Adv.
Mr. Abhishek Tiwari, Adv.
Mr. Suyash Srivastava, Adv.
Ms. Savita Singh, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The appeals are dismissed for want of prosecution in terms of the signed order.
2. Pending application(s), if any, stand disposed of.

(DEEPAK SINGH)

ASTT. REGISTRAR-cum-PS

(ANU BHALLA)

COURT MASTER (NSH)

[Signed order is placed on the file]